

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 309

IA-2681/2021 IA-4379/2022

In

IB-138(ND)/2020

IN THE MATTER OF:

M/s Narmada Cereals Pvt Ltd

.....APPLICANT/PETITIONER

SECTION

U/s 10 of IBC, 2016

Order delivered on 09.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **07.06.2023**.

Sd/-
(Court Officer)